NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 16/11/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

	SHRI CH. MOHD	SHARIEF TARIQ, MEMBER - JUDICIA	Ĺ				
APPL	ICATION NUMBER	:					
PETITION NUMBER		: TCP/20/2016					
NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) UNDER SECTION		: G. Sadayaramanujam & 2 others: GGN Spinning Mills Private Limited and 4 others: 397/398					
				S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
						REPRESENTATION BY WHOM	
	Sushma Harini A	Coursel for Petitioner,	Shli				
2.	KING CE PARTRIDGE	Counsel for 6+4	Prestit				
3 .	R. SANKORONAR DYON.	Counsel for 6+4 Respondent.	carp.				
		1 20 5	hans				

ORDER

Counsel for petitioner present and undertakes to file fresh vakalat. Counsels for R1 to R5 and R6 present. They prayed time for filing counters. Time extended at request. Put up on 14.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)